

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A. No. 16/(MAH)/2015  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

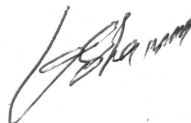
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.  
V/s.

M/s. Satish Chand Goyal

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Dhaniram Sharma	Partner	

Common Order

Co. Appeal No.14/59/ CLB/MB/MAH/2014  
Co. Appeal No.16/58,59/ CLB/MB/MAH/2015  
Co. Appeal No.17/59/ CLB/MB/MAH/2015  
Co. Appeal No.18/58,59/ CLB/MB/MAH/2015  
Co. Appeal No.19/58,59/ CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)